

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-517**  
IB-3131/ND/2019  
IA/168/2024

**IN THE MATTER OF:**

M/s. Jindal Stainless Ltd.

**.....Applicant**

**Vs.**

M/s. Singhal Strips Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 19.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the IRP : Mr. Hemant Sethi, IRP

For the CoC : Mr. Rajat Prakash, Adv., in IA/168/2023

**ORDER**

Due to paucity of time, the matter is listed on **05.03.2024**.

**Sd/-  
(Court Officer)**